

Prl. Civil Judge Jr.Divn and JMFC
Smt.Sharada Koppad
III ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	O.S. 740/2020 (FOR COMPLAINANCE) IA/1/2020 IA/2/2020		Saadath Unnissa Vs Dilshad Unnisa	Kumaraswamy H C
2	O.S. 341/2020 (For Compliance of Section 89 of C.P.C) IA/1/2020		K Manu Vs Bibijan	Siddappa.K
3	O.S. 231/2007 (NOTICE)		Narasimhamurthy Vs Chikkamanigaiah	LK CSP
4	O.S. 469/2007 (EVIDENCE)		H.N. Nagendra Vs Gopal	MSC MM
5	O.S. 995/2008 (HEARING)		Indrani Vs Commissioner	
6	O.S. 711/2010 (EVIDENCE)		Dr. D.B. Anand Vs Padmini	RNRG
7	O.S. 937/2011 (EVIDENCE)		NAGAMMA Vs KARIYAPPA	R.NAGESH RAO GAIKWAD
8	O.S. 154/2012 (EVIDENCE)		Lalithamma Vs Siddalingaiah	GBR AR
9	O.S. 285/2012 (HEARING)		Noorulla Vs Mehorunnissa	MAA CK
10	O.S. 1111/2012 (EVIDENCE)		ING Vysya Bank Ltd. Vs Ramachandrappa	S.K.Mallikarjunaiah
11	O.S. 1130/2012 (HEARING)		V.N.Jayanna Vs Muddaiah	R.N.R.G.
12	O.S. 1262/2012 (HEARING)		K Umashankar so C Krishnappa Vs HK Indramma wo late Nanjundappa	TR Rajendra prasad
13	O.S. 247/2013 (EVIDENCE) IA/1/2013		Bheemaraju. T.S. Vs Kamakka	K. Maruthi
14	Civil Misc 21/2013 (ARGUMENTS)		K.C.Devaraju Vs T.R.Vasudev	L.T.Govindaiah

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15	O.S. 490/2018 (EVIDENCE)		Mahesh.H. Vs Thimmegowda	Ravi.T.S.
16	O.S. 526/2018 (AWAIT SUMMONS AND NOTICE)		Anushree.N. Vs The Secretary	Nagesh Rao Gaikwad.R.
17	O.S. 917/2018 (Written statement and objection) IA/1/2018		Gangasasalaiah Vs Jayamma	KUmaraswamy H.C.
18	O.S. 124/2019 (HEARING) IA/1/2019		Gangamma Vs Kadaraiah	Satyanarayana setty K T
19	O.S. 797/2019 (STEPS) IA/1/2019		N. Venkatesbabu Vs Siddagangamma	Sadashivaiah. B
20	O.S. 60/2020 (STEPS) IA/1/2020 IA/2/2020		Srinivasa Babu Vs The Commissioner	K.S. Jagannatha
21	O.S. 83/2020 (SUMMONS) IA/1/2020		K.S. Shivagangaraju Vs Chandraiah	T.R. Yogish
22	O.S. 120/2020 (NOTICE) IA/1/2020 IA/2/2020		K Zeenath Unnissa Vs Siddiq	H S Bhasmangi Rudraiah
23	O.S. 363/2020 (summons to defendent)		K Venugopal Vs H Suma	G Manjunath
24	O.S. 698/2020 (FIRST HEARING) IA/1/2020		Gangasasalaiah Vs Gangadhara	Ramesh
25	O.S. 776/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		M C Kamala Vs A J Somashekhar	T R Yogish

Cases listed below are adjourned due to Covid 19

26	O.S. 613/2006 (cross of pw)	08-02-2021	Mukthiyara Ahamed Khan Vs THE CHIEF SECRETARY	
27	O.S. 672/2009 (For amendment)	08-02-2021	Lakshamma wo late Narasaiah Vs Hanumanthaiah	GSM
28	O.S. 24/2010 (Defendent Evidence)	08-02-2021	Akkamamimamma Vs Ravishankar	HLV PS

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29	O.S. 208/2011 (Cross of P.W)	08-02-2021	Doddarangappa Vs The Chief Secretary	B.C.Shivakumar
30	O.S. 1237/2011 (For amendment)	08-02-2021	T. Rangappa Vs Thimmarayagowda	K.H.Harikumar
31	O.S. 251/2012 (Objections)	08-02-2021	Mann and Hummel Filter Pvt. Ltd, Vs Mann and Hummel filter workers	RNRG MSK
32	FDP 13/2012 (For amendment)	08-02-2021	Mariyappa Vs Doddabyraiah	K.C.Rajanna
33	O.S. 1426/2012 (FURTHER CROSS OF PW) IA/1/2012	08-02-2021	Smt. Chandramma Vs Prakasha	D.Srinivasa
34	O.S. 691/2013 (cross of pw) IA/1/2013	08-02-2021	Shivamma Vs Shivarudrappa	T.N. Narayanaswamy
35	O.S. 1179/2013 (EVIDENCE)	08-02-2021	MS Shams Textiles Vs Commissioner	N.Basavaraju
36	O.S. 606/2014 (EVIDENCE) IA/1/2014	08-02-2021	Venkatalakshamma Vs Janardhanachar	D. Lakshmi pathi
37	O.S. 284/2015 (For amendment) IA/1/2015	08-02-2021	Suraiyya Banu Vs Nayaz Ahammed	N.Basavaraju
38	O.S. 658/2015 (Cross of P.W) IA/1/2015 IA/2/2015 IA/3/2015	08-02-2021	Vasantha Vs Commissioner	N.Basavaraj
39	O.S. 822/2015 (EVIDENCE) IA/1/2015 IA/2/2015 IA/3/2015	08-02-2021	M.N.Harinath Vs Tumkur City corporation	N.Basavaraju
40	O.S. 1176/2015 (NOTICE) IA/1/2015	08-02-2021	Dasappa Vs Uma devi	K.S.Shivakumar
41	FDP 6/2016 (ISSUE COMMISIONER WARRANT)	10-02-2021	Chandramma alias Chandrakanthamma Vs Bhagyalakshamma	Zafarulla Khan

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
42	O.S. 504/2016 (EVIDENCE) IA/1/2016	10-02-2021	Krishnappa Vs Ganganarasaiah	Venkatesh K C
43	O.S. 581/2016 (EVIDENCE)	10-02-2021	Thimmappa.N.V. Vs Lakshmidevi	M.G.Teja Murthy
44	O.S. 636/2016 (HEARING)	10-02-2021	Apjal PAsha Vs Sikhandar	Ramesh
45	O.S. 656/2016 (EVIDENCE) IA/1/2016	10-02-2021	Sripadma Vs Kempamma	G.C.Umesh
46	O.S. 726/2016 (AWAIT SUMMONS AND NOTICE) IA/1/2016	10-02-2021	Nandini Vs Mahesh Kumar	Ramesha.S
47	FDP 28/2016 (HEARING)	10-02-2021	Gangaramaiah Vs T.P.Rajanna	R.Premkumar
48	O.S. 944/2016 (NULL) IA/1/2016	10-02-2021	Kembolamma Vs Rangaswamaiah	N.R.Dhananjaya
49	O.S. 62/2017 (Cross of P.W) IA/1/2017 IA/2/2017	10-02-2021	Ruhee Ruman Kousar Vs The Commissioner	B.S.Yogeesh
50	O.S. 168/2017 (EVIDENCE) IA/1/2017	10-02-2021	T.Mohamed Rahamatulla Vs K.Fazila Banu	T.r.Yogish
51	O.S. 725/2017 (AWAIT SUMMONS AND NOTICE) IA/1/2017 IA/2/2017	10-02-2021	Gopalaiah Vs L.Nagaraju	S.R.Ramakrishnaiah
52	O.S. 975/2017 (Objections) IA/1/2017 IA/2/2017	10-02-2021	G.Narasimhamurthy Vs The Tahsildar	H.P.Nataraju
53	O.S. 251/2018 (EVIDENCE)	10-02-2021	Canara Bank Vs Jayalakshmi	Venugopal.S.R.
54	O.S. 312/2018 (summons to defendent)	10-02-2021	L.Narasimharaju Vs Thimmappa	Ramesh Babu T R
55	O.S. 466/2018 (EVIDENCE)	10-02-2021	Prakash.K.S. Vs Shivanna	K.S Jagannatha

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56	O.S. 77/2013 (For Compliance of Section 89 of C.P.C) IA/1/2013	15-02-2021 (11.00 AM to 02.00PM)	Rameejabee Vs R.Akbar Khan	K.N.Rajashekar
57	O.S. 496/2018 (STEPS)	15-02-2021 (11.00 AM to 02.00PM)	Canara Bank Vs Manjunath.S.	Venugopal.S.R.
58	Civil Misc 3/2020 (Enquiry)	15-02-2021 (11.00 AM to 02.00PM)	Nagarathnamma Vs Ramachandre Gowda	G.K. Srinivasa
59	EX 30/2020 (SUMMONS)	15-02-2021 (11.00 AM to 02.00PM)	K Krishnappa Vs Ramachandra Naik	Raghavendra R
60	O.S. 334/2020 (SUMMONS) IA/1/2020	15-02-2021 (11.00 AM to 02.00PM)	Thimmaraju Vs Hanumantharaya	T Govindaraja
61	O.S. 686/2000 (STEPS)	15-02-2021 (11.00 AM to 02.00PM)	Kantharaju Vs Narasimhaiah	
62	EX 49/2020 (FIRST HEARING)	15-02-2021 (11.00 AM to 02.00PM)	N Srinivasa Vs G Sathishkumar	Ramakrishnaiah S R
63	O.S. 563/2020 (FIRST HEARING) IA/1/2020 IA/2/2020	15-02-2021 (11.00 AM to 02.00PM)	Gurupreeth S Vs The Commissioner	H B Gurukiran
64	O.S. 630/2018 (EVIDENCE) IA/1/2018	15-02-2021	Siddagangamma Vs Doddamma	Mallikarjuna.S.K.
65	O.S. 906/2018 (EVIDENCE)	15-02-2021	V.G. Nagaraju Vs Gangamma	G.H.Ravi
66	O.S. 11/2019 (EVIDENCE) /1/2018 /2/2018	15-02-2021	M.Shanthala Vs T.N.Madhukara	H.P.NATARAJ
67	O.S. 94/2019 (STEPS) IA/1/2019	15-02-2021	Prem Kumar Vs Lakshamma	Rajkumar
68	O.S. 130/2019 (STEPS) IA/1/2019	15-02-2021	Indian Overseas Bank Vs Imran Khan	Harish Babu.M.S
69	O.S. 148/2019 (summons to defendent) IA/1/2019	15-02-2021	Venkatamma Vs Lakshamma	Basavaraju R

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70	O.S. 160/2019 (STEPS) IA/1/2019	15-02-2021	Shivakumar K.N. Vs Nanjappa	Sadashivaiah B
71	O.S. 223/2019 (EVIDENCE) IA/1/2019	15-02-2021	T.N. Savitha Vs Chandraiah	Ramesh
72	O.S. 256/2019 (AWAIT SUMMONS AND NOTICE)	15-02-2021	Leelavathi Vs Sunanda	Ramesh Babu T R
73	O.S. 268/2019 (EVIDENCE)	15-02-2021	Venkatappa Vs Gangadharaiah	Govindaraja T.
74	EX 65/2019 (NOTICE)	15-02-2021	M/S Shriram Chits (K) Pvt., Ltd., Vs Kavitha K.S.	Gowrishankar Beerasandra Gangadharaiah
75	O.S. 283/2019 (summons to defendent) IA/1/2019 IA/2/2019	15-02-2021	Revanasiddaiah alias Siddaiah Vs T.B. Basavaraju	Hari Kumar K.H.
76	H.R.C. 1/2019 (Objections)	15-02-2021	T.A. Srikara Vs Dr. K. Sathyavani Suresh	M.S. Harish Babu
77	O.S. 910/2019 (HEARING) IA/1/2019 IA/2/2019	15-02-2021	Gangamma Vs Nagamma	Tippu A
78	FDP 15/2020 (NOTICE TO RESPONDENT)	15-02-2021	Zaibunnisa Vs Mohammed Aslam Pasha	Fayaz Sab B G
79	O.S. 348/2020 (summons to defendent)	15-02-2021	Krishnappa Vs Rangappa	H P Nataraj

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<u>02.45 PM to 05.45PM</u>				
1	C.C. 1169/2008 (warrant to accused)		Thilak park police station Vs Mohammed Aslam Pasha	
2	C.C. 1465/2008 (STEPS)		Thilak Park Police Station Vs Suvarnamma	A.P.P.
3	C.C. 3325/2013 (warrant to accused)		Sri. Nagarjunapatina Sahakaara Sangha Ni. Vs D.N. Jayaprakash	K.N. Harish
4	C.C. 6963/2015 (warrant to accused)		Thilak park police Station Vs Vani.T.S	
5	C.C. 3516/2016 (EVIDENCE)		Thilakpark Police Vs Kusthar Unnisa	
6	C.C. 4597/2018 (AWAIT SUMMONS AND NOTICE)		Thilak Park Police Station Vs Puttaraju	Thilakpark P.S

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1	O.S. 529/2007 (For amendment)		H.M. Siddaraju Vs Hm Chandrashekraiah	Hanumantharayappa
2	O.S. 998/2009 (NOTICE)		Doddaiah Vs Kariyanna	B.Shivalingegowda
3	O.S. 1138/2009 (AWAIT SUMMONS AND NOTICE)		Chandrashekraiah Vs Rudrappa	Mallikarjunaiah M
4	O.S. 1085/2010 (NOTICE)		Gangalakshamma alias Lakshamma Vs Gangabylaiah	HJP HCK
5	EX 121/2019 (APPEARANCE OF PARTY)		Amar T.R Vs Rangaraju K alias Raju	M.B. Chethan Kumar
6	O.S. 775/2020 (FIRST HEARING) IA/1/2020		Rathnabai Vs Indubai	Umesh Ambi
<u>11.00 AM to 02.00PM</u>				
7	O.S. 299/1999 (HEARING)		Rangadhamaiah Vs Puttarangaiah	B S K KAB an NNR
8	FDP 2/2008 (HEARING)		Rajanna Vs Senanna	PSN
9	O.S. 440/2016 (EVIDENCE) IA/2/2016 IA/3/2016 IA/1/2016		Lakshmidevamma Vs Chief Secretary	H.,A.Ashwathanarayana
10	O.S. 782/2020 (FIRST HEARING) IA/1/2020		H S Lingappa Vs Bhagyamma	A T Veerananarayan
Cases listed below are adjourned due to Covid 19				
11	EX 58/2012 (HEARING)	19-03-2021 (11.00 AM to 02.00PM)	Shashikala Vs S.Ranganatha Gowda	T.S.Krishnasastry
12	O.S. 1162/2013 (EVIDENCE)	19-03-2021 (11.00 AM to 02.00PM)	Atifurehman Vs Sajeedhas begum	B.S.Yogeesh
13	O.S. 448/2014 (Objections)	19-03-2021 (11.00 AM to 02.00PM)	Wahidunnisa Vs Aslam Pasha	S.R. Ramakrishnaiah
14	O.S. 887/2018 (HEARING) IA/1/2018	19-03-2021 (11.00 AM to 02.00PM)	Vinay Vs Indian Red Cross society	Ramesha.S

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15	O.S. 233/2019 (SUMMONS) IA/1/2019	19-03-2021 (11.00 AM to 02.00PM)	Siddappa Vs S.N. Krishnamurthy	Hanumantharayappa
16	O.S. 277/2019 (EVIDENCE)	19-03-2021 (11.00 AM to 02.00PM)	Gowramma Vs Siddamallaiah	Suresh Kumar S
17	O.S. 371/2019 (Objections)	20-03-2021 (11.00 AM to 02.00PM)	Bhadramma Vs Krishnappa	K.N.BASAVARAJU
18	O.S. 428/2019 (APPEARANCE OF PARTY) IA/1/2019	20-03-2021 (11.00 AM to 02.00PM)	Rathnamma Vs Gowramma	Siddaramanna H.V
19	O.S. 440/2019 (NOTICE) IA/1/2019	20-03-2021 (11.00 AM to 02.00PM)	Lakshminarayanappa Vs Venkatappa	K.S. Jaganatha
20	O.S. 584/2019 (AWAIT SUMMONS AND NOTICE) IA/1/2019	20-03-2021 (11.00 AM to 02.00PM)	Gangamani Vs Kamma	Suresh Babu V
21	O.S. 596/2019 (AWAIT SUMMONS AND NOTICE) IA/1/2019	20-03-2021 (11.00 AM to 02.00PM)	Savitha G. Vs Bheemaiah	V.R.Venkateshappa
22	O.S. 725/2019 (SUMMONS)	20-03-2021 (11.00 AM to 02.00PM)	Shylaja Vs The Chief Secretary	B.G. Veerendra Kumar
23	O.S. 781/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	20-03-2021 (11.00 AM to 02.00PM)	Huchappa Vs Deputy Commissioner	K.S. Jaganatha
24	O.S. 799/2019 (AWAIT SUMMONS AND NOTICE)	20-03-2021 (11.00 AM to 02.00PM)	Vikas. L Vs The Chief Secretary to Government	Ramesh
25	O.S. 851/2019 (EVIDENCE)	20-03-2021 (11.00 AM to 02.00PM)	Siddanarasaiah Vs Siddalingaiah	H.P. Nataraju
26	Civil Misc 27/2019 (FIRST HEARING)	20-03-2021 (11.00 AM to 02.00PM)	R. Puttalakshamma Vs Ramalingaiah	Ananda. V
27	O.S. 921/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	20-03-2021 (11.00 AM to 02.00PM)	Haji Nazeer Ahmed Vs The Chief Secretry	I.N.K.

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28	O.S. 44/2020 (EVIDENCE) IA/1/2020 IA/2/2020	20-03-2021 (11.00 AM to 02.00PM)	Sujay Pais Vs Gouse Mohiddin	T.H. Manjunath
29	FDP 16/2019 (FOR LOKADALATH)	22-03-2021 (11.00 AM to 02.00PM)	jayalakshamma alias jayamma Vs Siddagangamma	G.B.Ravishanagr
30	O.S. 538/2019 (For Classification)	22-03-2021 (11.00 AM to 02.00PM)	Ajay Rajashekar Vs R. Muralikrishna	K.S. Venkoba Rao
31	O.S. 544/2019 (Written statement and objection) IA/1/2019 IA/2/2019	22-03-2021 (11.00 AM to 02.00PM)	Zaprunnisa Vs Beebi Hajeera	Ramesh
32	O.S. 59/2020 (SUMMONS) IA/1/2020	22-03-2021 (11.00 AM to 02.00PM)	Nagarathnamma Vs Jayamma	S.R. Prakash
33	EX 16/2020 (HEARING) IA/1/2020	22-03-2021 (11.00 AM to 02.00PM)	S P Basavaraju Vs Doddashanaiah	N R Dhananjaya

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<u>02.45 PM to 05.45PM</u>				
1	C.C. 2351/2008 (APPEARANCE OF ACCUSED)		Town police Vs C.J.HARISH BABU	A P P
2	C.C. 594/2009 (STEPS)		N.F.Amarad Vs T.K.Lakshmikanth	G N
3	C.C. 783/2012 (ACCUSED STATEMENT u/s 313 CrPC)		Kora Police Vs Jeevan	
4	C.C. 4215/2015 (ACCUSED STATEMENT u/s 313 CrPC)		Kora PS Vs Nagegowda	
5	P.C.R. 391/2016 (NOTICE)		Vasudeva shetty Vs K.P.Prasad	
6	C.C. 1415/2018 (NOTICE)		Govarvadhanachar Vs Mohamaddattstager alias S.Haroon	Raghavendra Y
7	P.C.R. 397/2018 (NOTICE)		U.Shivakumar Vs T.Mahimegowda	Mallikarjunaiah.S.K.
8	P.C.R. 123/2020 (FIRST HEARING)		A RameshYadav Vs K V Narayana Rao Alias Babu Rao	G LNarendrababu
9	P.C.R. 126/2020 (FIRST HEARING)		pushapak Glass Private Ltd Vs Vinod Glass Plywood and hardware	K C Nagaraj
10	P.C.R. 127/2020 (FIRST HEARING)		Rajanna G Vs B S Raveesh	A T Veerananarayan
11	P.C.R. 128/2020 (FIRST HEARING)		M/S Sree Mahalakshmi Trades Vs Nagesh C	B A Gururaja
12	CrI.Misc. 487/2020 (ORDERS)		Henjarappa Vs Deputy Tahasildar	Suresh Babu V
13	P.C.R. 518/2020 (FIRST HEARING)		K P Prakash Vs G S Rahavendra	C G Lakshmisha

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14	P.C.R. 544/2020 (NOTICE)		M/S Guru Sai Agro industries Represented by Prop C S Sanjay Vs Vigneshwara Rice Corner Represented by its Prop R Jagadesh	B J Mahaveera
15	P.C.R. 545/2020 (NOTICE)		S Ramesh Vs Puttaswami T	G B Ravishankar
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16	C.C. 1395/2002 (EVIDENCE)		Excise Police Vs Boralingaiah	A.P.P. H.S.S.
17	C.C. 2116/2006 (EVIDENCE)		Sub-Inspector of Excise Vs J.Mahadeshwara	APP
18	C.C. 2114/2006 (EVIDENCE)		Excise police Vs Saravanana	APP
19	C.C. 2718/2012 (ARGUMENTS)		Dharanendra Kumar Vs Ravikumar	BCSK
20	C.C. 451/2015 (ARGUMENTS)		T.K.S.Babu Vs Ramakrishnaiah	
21	C.C. 3208/2015 (ARGUMENTS)		Ganganna Vs Venkatalakshamma	
22	C.C. 4604/2015 (EVIDENCE)		Vasavadatta Cement(Prop.Kesoram Industries Ltd) Vs Sri Annapoorneshwari Traders	
23	C.C. 4628/2015 (EVIDENCE)		Vasavadatta Cement(Prop.Kesoram Industries Ltd) Vs Narayanppa.V.	
24	C.C. 5029/2015 (EVIDENCE)		B.G.Vijaya Prakash Vs H.R.Veeresh Kumar	M.C.Chandraiah
25	C.C. 5446/2015 (EVIDENCE)		Nagarathamma Vs Mahamad Hayath Firoz	G.S.Ramesh
26	P.C.R. 897/2015 (EVIDENCE)		Hanumantharaya Vs Susheelamma. K.R.	K.F.Inayathulla Shariff
27	P.C.R. 7/2016 (EVIDENCE)		Jagadeesh Vs K.G.Rangaswamy	K.Basavaraju

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28	P.C.R. 43/2016 (EVIDENCE)		D.Krishna Murthy Vs Ankaiah	R.Harinath
29	C.C. 3891/2016 (EVIDENCE)		R.Prasad Babu Vs Ananda Kumar	
30	C.C. 5750/2014 (EVIDENCE)		Shahid Pasha Vs Iqbal Ahamed Shariff	
31	P.C.R. 745/2016 (EVIDENCE)		Ranganatha Industries Vs Swathi Enterprises	N.K.Naveenkumar
32	P.C.R. 771/2016 (EVIDENCE)		virupaksha Vs Thahir Mohiddin	H.Maruthi Prasad
33	P.C.R. 418/2017 (EVIDENCE)		R.Shashidhar Vs B.M.Umesh	G.K.Sreenivasa
34	C.C. 7000/2017 (EVIDENCE)		Mr.Jayanthilal Vs G.R.Prakash	T.R.Rameshbabu
35	C.C. 157/2018 (EVIDENCE)		Mr.Jayanthilal Vs G.R.Prakash	T.R.Ramesh babu
36	P.C.R. 353/2018 (EVIDENCE)		J.Venkatachalapathi Vs S.Prasanna Kumar	S.K.Mallikarjuna
37	C.C. 5075/2019 (summons to accused)		Traffic Police Station Vs Ravi. K.R	APP
38	P.C.R. 64/2020 (EVIDENCE)		Roja G Vs Chethan G	Rangaswmaiah D
39	P.C.R. 65/2020 (EVIDENCE)		Roja Vs Chethan G	Rangaswamaiah D
40	P.C.R. 97/2020 (EVIDENCE)		Umesh B M Vs Rangadhama	Shivakumar K S
41	P.C.R. 102/2020 (EVIDENCE)		J Shannmuksware Vs Somashakar	G Virupaksha
42	P.C.R. 245/2020 (EVIDENCE)		S N Sreevatsa Vs Raju B Kale	D A Rajesha Gupta
43	P.C.R. 418/2020 (EVIDENCE)		Sathar Singh Vs Abdul Afeez	M B Chethan Kumar

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44	P.C.R. 426/2020 (EVIDENCE)		M N Abisheikh Vs Dinesh	B N Rangaswamy
45	CrI.Misc. 664/2020 (EVIDENCE)		Women Police station Vs Shivu	APP
CROSS EXAMINATION OF PW				
46	C.C. 716/2015 (EVIDENCE)		Shahid pasha Vs Iqbal Ahamed Shariff	
Cases listed below are adjourned due to Covid 19				
47	C.C. 4571/2015 (FOR CHARGE)	19-03-2021 (11.00 AM to 02.00PM)	Kora Police Station Vs Rudramani	
48	C.C. 976/2016 (EVIDENCE)	19-03-2021 (11.00 AM to 02.00PM)	Traffic police Vs Sreenivasa rao. B.V.	
49	C.C. 1705/2017 (warrant to accused)	20-03-2021 (11.00 AM to 02.00PM)	Siddaramaiah Vs Armugam R.	Bendre Kumar. T
50	C.C. 3604/2017 (warrant to accused)	20-03-2021 (11.00 AM to 02.00PM)	Kora PS Vs Ramachandraiah	
51	C.C. 5072/2019 (summons to accused)	20-03-2021 (11.00 AM to 02.00PM)	Traffic Police Station Vs Asif Ulla Khan	APP
52	C.C. 5097/2019 (NOTICE)	20-03-2021 (11.00 AM to 02.00PM)	Karnataka State by Labour Inspector Vs Aravind	APP
53	C.C. 5098/2019 (NOTICE)	20-03-2021 (11.00 AM to 02.00PM)	Karnataka State by Labour Inspector Vs Kethuram	APP
54	C.C. 5099/2019 (NOTICE)	20-03-2021 (11.00 AM to 02.00PM)	Karnataka State by Labour Inspector Vs Shivakumar	APP
55	C.C. 5100/2019 (NOTICE)	20-03-2021 (11.00 AM to 02.00PM)	Karnataka State by Labour Inspector Vs Rekha Ram	APP
56	C.C. 5101/2019 (NOTICE)	20-03-2021 (11.00 AM to 02.00PM)	Karnataka State by Labour Inspector Vs Mustaffa	APP
57	C.C. 6294/2019 (SUMMONS)	20-03-2021 (11.00 AM to 02.00PM)	Kora Police Station Vs Umesh	APP

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58	C.C. 6339/2019 (SUMMONS)	20-03-2021 (11.00 AM to 02.00PM)	Deputy Director of Mines and Geology Vs B.M. Mohan	APP
59	C.C. 833/2020 (SUMMONS)	22-03-2021 (11.00 AM to 02.00PM)	Jagadeesh. R Vs M.B. Shankarnag	C.S. Kumara Swamy
60	C.C. 858/2020 (SUMMONS)	22-03-2021 (11.00 AM to 02.00PM)	Girish V Vs N. Siddique	H.P. Nataraj
61	C.C. 859/2020 (SUMMONS)	22-03-2021 (11.00 AM to 02.00PM)	M/s. Margadarsi Chits (K) Pvt. Ltd Vs C.N. Suresh	K. Naveen Nayak
62	C.C. 863/2020 (SUMMONS)	22-03-2021 (11.00 AM to 02.00PM)	Idris Vs M. Channegowda	Mohammed Rahamath Ulla
63	C.C. 924/2020 (summons to accused)	22-03-2021 (11.00 AM to 02.00PM)	Nataraju.C. Vs Manjunath	Gireesha.V.S.
64	C.C. 1081/2020 (summons to accused)	22-03-2021 (11.00 AM to 02.00PM)	B. Renikaradhya Vs Naveen Kumar. N	S. Manjunath
65	C.C. 1082/2020 (summons to accused)	22-03-2021 (11.00 AM to 02.00PM)	M/S Akshya M sand and stone crusher Vs T V Basavaraju	N Basavvaraju
66	C.C. 1083/2020 (summons to accused)	22-03-2021 (11.00 AM to 02.00PM)	Rangaswamy.K.S. Vs Prakash.T.C.	M.S.Chandrashekaraiiah
67	C.C. 1087/2020 (summons to accused)	22-03-2021 (11.00 AM to 02.00PM)	Basavaraju Vs M.S. Prasanna Kumar	Bendre Kumar T
68	C.C. 1090/2020 (summons to accused)	22-03-2021 (11.00 AM to 02.00PM)	Triveni Vs Kavitha. H	C.G. Lakshmisha
69	C.C. 3872/2020 (summons to accused)	22-03-2021 (11.00 AM to 02.00PM)	Excise Police Station Vs Srinivasa	APP

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1	O.S. 734/2008 (Defendent Evidence)		Jayamma Vs Lakshmamma	
2	O.S. 124/2009 (EVIDENCE)		Lenkappa Vs Thandavamurthy	
3	O.S. 1264/2011 (EVIDENCE)		T.N. yashoda Vs T.N. Dharmaraju	V.R.VENKATESHAPPA
4	O.S. 546/2013 (Defendent Evidence) IA/1/2013		Gopalakrishna Vs Lakshmamma	S. Shankar
5	O.S. 1161/2013 (EVIDENCE)		smt. Siddagangamma Vs Commissioner	KCR
6	O.S. 618/2014 (EVIDENCE) IA/1/2014 IA/2/2014		Prabhudevaru Vs Nagarathnamma	H.S.Bhasmangi Rudraiah
7	O.S. 1055/2014 (EVIDENCE)		Sowbhagya Vs Basavaraju	B.N.Rangaswamy
8	O.S. 1121/2015 (EVIDENCE) IA/1/2015		Lakkamma Vs Hattinarasa	
9	O.S. 890/2016 (FOR SETTELEMENT) IA/1/2016		Lakshmaiah Vs Kempaiah	Siddappa.K.
10	O.S. 2/2017 (FOR SETTELEMENT) IA/1/2017 IA/2/2017		Chikkathayamma Vs Chief Secretary	E.Hanumantharayappa
11	O.S. 45/2018 (FOR SETTELEMENT) IA/1/2018 IA/2/2018		T.V. Umesh Kumar Vs Deepaja	Gowrishankar Beerasandra Gangadharaiah
12	O.S. 730/2019 (Objections) IA/1/2019		Ganganna Vs Devaraju	L.G. Venkateshaiah
13	O.S. 435/2020 (Objections) IA/1/2020		K RaviPrakash Vs Narasimhaiah	S M Manjunatha
14	O.S. 589/2020 (FIRST HEARING) IA/1/2020		R Hemanthakumar Vs The Cheif Secretary	Govindaraju R

Cases listed below are adjourned due to Covid 19

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15	FDP 1/2009 (Objections)	08-03-2021	Sakamma Vs Thimmappaiah	
16	FDP 1/2010 (HEARING)	08-03-2021	Jayalakshmi.D Vs R.Krishnamurthy	MSK TRR
17	EX 9/2011 (Await Report)	08-03-2021	JAYAMMA WO LATE JAYANNA. 43 YRS Vs OMKARAPPA SO KUMARAPPA	K.S.JAGANNATH
18	EX 39/2011 (Await Report)	08-03-2021	D Manjunath Vs Venkatappa	KSJ
19	O.S. 652/2012 (STEPS)	08-03-2021	Basavaraju Vs Gangasiddamma	
20	P and SC 9/2012 (HEARING)	08-03-2021	Anjinamma Vs Nil	Bendry Kumar T.
21	O.S. 1040/2012 (NOTICE) IA/1/2012	08-03-2021	Inayathula Vs Haseena bi	H.L.Vasantha Kumar
22	O.S. 1231/2012 (SUMMONS)	08-03-2021	Muniswamy Vs S. Venugopal	E.H
23	EX 31/2013 (STEPS)	08-03-2021	UCO Bank Vs Ramaiah	H.M. Nagabhushan
24	O.S. 514/2013 (EVIDENCE) IA/1/2013	08-03-2021	H.Y. Muruges Vs Siddarmaiah @ Siddaramanna	G.B. Ravi Shankar
25	O.S. 979/2013 (EVIDENCE) IA/1/2013	08-03-2021	Manseera Khanum Vs D.J.Geetha	A.Krishnamurthy
26	O.S. 1192/2013 (summons to defendent)	08-03-2021	Vimalamma Vs rangaswamaiah	T.N Srinivasaiah
27	O.S. 1235/2013 (STEPS)	08-03-2021	Renukamma Vs Lakshamma	B.Sivalingagowda
28	FDP 2/2014 (HEARING)	08-03-2021	Sarojamma Vs Annapoornamma	S.V.Ravindranath(Tagor)
29	O.S. 76/2014 (FOR SETTELEMENT) IA/1/2014	08-03-2021	Doddasiddaiah Vs K.S.Shivakumar	T.N.Gururaj
30	Civil Misc 12/2014 (Enquiry) IA/1/2014	08-03-2021	B.M.Raju Vs T.R.Shanthamma	M.N. Jagadeesha

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31	EX 8/2015 (STEPS)	08-03-2021	G.M.Rajashekar Vs Siddagangamma	S.M. Manjunatha
32	EX 10/2015 (STEPS)	08-03-2021	H.G. Krishnamurthy Vs K. Mahesh alias K. Mahesh Bhupathy	K.S. Jagannath
33	EX 21/2015 (STEPS)	08-03-2021	N.K.Kotappa Vs Ramaiah @ C.N.Ramamurthy	H.V.Ranganatha Reddy
34	FDP 9/2015 (Objections) IA/1/2015	08-03-2021	G.R.Appajappa Vs Jaharabiyamma	H.C.Kumaraswamy
35	O.S. 625/2015 (EVIDENCE) IA/1/2015	08-03-2021	H.M.Somesh Vs Shobha	Chandrappa.H.
36	O.S. 839/2015 (EVIDENCE) IA/1/2015	08-03-2021	Krishnamurthy Vs Shivananjamma	G.Shashidhara
37	O.S. 1067/2015 (APPEARANCE OF PARTY) IA/1/2015	08-03-2021	K. Narasimhamurthy Vs Lakshmi Narasamma	G.Shashidhar
38	O.S. 54/2016 (STEPS) IA/1/2015 IA/2/2015	08-03-2021	Srinivas Vs Venkatachalaiah	B.N. Veeranna
39	O.S. 110/2016 (EVIDENCE) IA/2/2016 IA/3/2016 IA/1/2016	08-03-2021	G.H.Ravichandra Vs Govindaraju	H.S.Chandrakala
40	O.S. 502/2016 (cross of pw) IA/1/2016	08-03-2021	B.V.Shreyas Vs Veerabhadraiah	M.S.SREEDHARA MURTHY
41	O.S. 825/2016 (EVIDENCE) IA/1/2016 IA/2/2016	08-03-2021	Lakshmikanth Vs Puttanarasamma	Ramesha.S
42	O.S. 13/2017 (HEARING) IA/1/2017	08-03-2021	Lakshamma Vs Lakkamma	T.G.Manjanna
43	O.S. 373/2017 (EVIDENCE) IA/1/2017 IA/2/2017	08-03-2021	Hanumakka Vs Chikkanna	M.S. Nagaraju
44	O.S. 249/2018 (FOR SETTELEMENT)	08-03-2021	Canara Bank Vs Sundararaju	Venugopal.S.R.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
45	O.S. 782/2018 (EVIDENCE) IA/1/2018 IA/2/2018	08-03-2021	Kempamma Vs Narasamma	Muniraju.B.
46	O.S. 819/2018 (SUMMONS) IA/1/2018	08-03-2021	Ramakrishna.H.N. Vs Vrundapa Setty.H.N.	K.S Jagannatha
47	O.S. 898/2018 (EVIDENCE) IA/1/2018	08-03-2021	Mudlaiah Vs Thimaiah	Ramesha
48	O.S. 957/2018 (STEPS) IA/1/2018	08-03-2021	Kum.Ashwini Vs Muddalingaiah	T.N.Gururaj

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1	C.C. 338/2009 (FOR COMPLAINANCE)		M. Varadhareddy Vs Mahadevaiah	EH VRV
2	C.C. 2124/2007 (cross of dw)		Manjula Vs Ravindrakumar Reddy	GN SKM
3	C.C. 2125/2007 (cross of dw)		Manjula Vs Ravindrakumar Reddy	G.Nagaraj S.K.Mallikarjuna
4	C.C. 2126/2007 (cross of dw)		Manjula Vs Ravindrakumar Reddy	T.Hanumanthaiah S.K.Mallikarjuna
5	C.C. 1965/2008 (warrant to accused)		Rural police, Vs PUttaraju	Asst.Public Prosecutor CK
Cases listed below are adjourned due to Covid 19				
6	C.C. 998/1999 (FOR COMPLAINANCE)	23-04-2021	Rural police Tumkur Vs Ravidranatha	A.P.P.
7	C.C. 1380/2002 (EVIDENCE)	23-04-2021	State By Rural P.S Vs Malai Shah	A.P.P
8	C.C. 137/2003 (EVIDENCE)	23-04-2021	Rural police Vs D Kumar	
9	C.C. 2296/2007 (SUMMONS)	23-04-2021	State By Rural P.S Vs Sathish Kumar	A.P.P D.Lingappa
10	C.C. 710/2008 (Await Report)	23-04-2021	Bellavi Police Vs Narasimha Murthy	APP NAC
11	C.C. 709/2008 (APPEARANCE OF ACCUSED)	23-04-2021	State By Rural P.S Vs Doddaiah	A.P.P M.C.Chandraiah
12	C.C. 1122/2008 (warrant to accused)	23-04-2021	Rural police Vs Srirangaiah	APP G.N
13	C.C. 2347/2009 (warrant to accused)	23-04-2021	Rural police Tumkur Vs Kumar	A.P.P.
14	C.C. 304/2012 (HEARING)	23-04-2021	Doddananjaiah Vs Lakshmikanth	TRR

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15	CrI.Misc. 429/2020 (NOTICE)	23-04-2021	Suo-Moto-by-Court Vs Kareem Sab	APP

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<u>02.45 PM to 05.45PM</u>				
1	C.C. 3550/2010 (SUMMONS)		Hebbur Police Station Vs Manjunatha	A.P.P.
2	C.C. 3768/2011 (SUMMONS)		Hebbur P.S. Vs Nagaraja	APP
3	C.C. 1277/2012 (warrant to accused)		Hebbur Police Station Vs Narayana	A.P.P.
4	C.C. 1431/2012 (summons to withness)		Hebbur Police Vs Muniraju	APP
5	C.C. 2670/2012 (SUMMONS)		Hebbur Polilce Vs Govindaraju	APP
6	C.C. 2937/2012 (warrant to accused)		Hebbur Police Vs Srinivasa	A.P.P.
7	C.C. 6012/2015 (warrant to accused)		Hebbur Police Vs Aruna M. alias Mykal	
8	C.C. 3036/2016 (HEARING)		Hebbur police Vs Muthamma	
9	C.C. 3867/2016 (summons to withness)		Hebbur Ps Vs Venkatesh	
10	P.C.R. 480/2016 (Enquiry)		Ravikumar Vs Vinayaka .M Hegde	
11	C.C. 219/2017 (HEARING)		Jayanagara Police Vs Ravi	
12	P.C.R. 7/2019 (SWORN STATEMENT)		Gangadharaiah L Vs Nagaraju	Veeranarayan A.T.
13	C.C. 2546/2019 (warrant to accused)		Jayanagara Police Station Vs Syed Saleem	APP
14	CrI.Misc. 158/2020 (EVIDENCE)		Akkamma Vs The Deputy Tahasildar	L T Govindaiah

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15	CrI.Misc. 399/2020 (EVIDENCE)		T Rangappa Vs The Deputy Thasildar	K N Basavaraju
Cases listed below are adjourned due to Covid 19				
16	C.C. 1633/2012 (summons to witness)	21-01-2021	Hebbur P.S. Vs Umesha	APP NB
17	C.C. 2031/2012 (SUMMONS)	21-01-2021	Hebbur Police Station Vs Ismail	
18	C.C. 3045/2012 (summons to witness)	21-01-2021	Hebbur P.S. Vs Gangarangaiah	APP
19	C.C. 3632/2012 (warrant to accused)	21-01-2021	Hebbur Police Station Vs Manjunatha	A.P.P.
20	C.C. 1531/2015 (summons to witness)	21-01-2021	Hebbur police Vs Karegowda	
21	C.C. 2737/2015 (summons to witness)	21-01-2021	Hebbur P.S. Vs Rangaswamaiah	
22	C.C. 2630/2015 (SUMMONS)	21-01-2021	HebburPolice Vs Ramachandraiah	
23	C.C. 199/2016 (SUMMONS)	21-01-2021	Hebbur police Vs Mariswamy S.M.	
24	C.C. 2807/2016 (summons to accused)	21-01-2021	Hebbur Police Vs Venkatesha alias Venkateshaiah	
25	C.C. 4700/2016 (warrant to accused)	21-01-2021	Lakshmana Vs Ramegowda	N.A.Chakravarthy
26	P.C.R. 593/2016 (HEARING)	21-01-2021	Sunanda.L.N. Vs Gopalakrishna	R.Umesh
27	C.C. 6090/2016 (summons to accused)	21-01-2021	Janab Shafi Ahmed Sab Vs Shik Mohammed Basha	
28	C.C. 703/2018 (HEARING)	21-01-2021	Hebbur Police Station Vs Sardam Hussain alias Saddam	
29	C.C. 731/2018 (warrant to accused)	21-01-2021	Hebbur Police Station Vs Thanveer	

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30	C.C. 3175/2018 (summons to accused)	21-01-2021	Hebbur Police Station Vs Naveen Kumar	Hebbur PS
31	C.C. 3467/2018 (summons to accused)	21-01-2021	Hebbur Police Station Vs Hanumanthachar K Joshi alias Hanumantha achar k Joshi	Hebbur PS
32	C.C. 5471/2018 (warrant to accused)	21-01-2021	Hebbur Police Station Vs Venkatesha	Hebbur PS
33	C.C. 6021/2018 (summons to accused)	21-01-2021	Jayanagara Police Station Vs Partha	Jayanagara PS
34	C.C. 111/2019 (NOTICE)	21-01-2021	Hebbur Police Station Vs Maruthi	APP
35	CrI.Misc. 107/2019 (SUMMONS)	21-01-2021	Gangamma Vs Deputy Tahsildar	Shivashankar B.G.
36	C.C. 2058/2019 (summons to accused)	21-01-2021	Jayanagara Police Station Vs Rakshith N	APP
37	CrI.Misc. 591/2019 (EVIDENCE)	21-01-2021	Venkateshappa Vs The Deputy Tahasildar	D.M. Lokesh

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1	O.S. 642/2007 (Objections)		Hosallaiah Vs B.N. Chinthamani	N.A. Chakaravarthi T.R.R.
2	O.S. 703/2007 (NOTICE)		T N Sundaresh Vs MN Basavaraju	BSY
3	O.S. 686/2008 (STEPS)		Sarojamma Vs Shivamma	H.S.Bhasmangi Rudraiah H.V.Ranganatha Reddy
4	O.S. 461/2009 (Cross of D.W)		Madhu Vs Nagaraju	TNN Exparte
5	O.S. 560/2011 (STEPS)		Rangamma Vs Huchappa	T.N.Gururaja M.S.Sreedharamurthy
6	O.S. 248/2012 (NOTICE)		Mymoonnisa Vs Zajeer Aja,ed	HSBR EH. GK. HJP
7	O.S. 1239/2013 (HEARING)		Gururaja.M.K. Vs Saraswathi	H.V.Ranganatha Reddy
8	O.S. 194/2016 (EVIDENCE) IA/1/2016		Puttarangaiah Vs T.H.Chikka Hanumaiah	S.Ramesh
9	O.S. 818/2016 (NOTICE) IA/1/2016		Mudlagirigowda Vs Dhanush. K	B.Shivalingegowda
10	O.S. 671/2017 (NOTICE) IA/1/2017		Mylappa Vs Chandramma	Ramesh
11	O.S. 764/2017 (NOTICE)		Lakshamma Vs Puttamma	H.S.Sathish
12	Civil Misc 17/2018 (Enquiry)		Doddamma Vs Puttamma	Niranjan.T.S.
13	O.S. 683/2018 (EVIDENCE) IA/1/2018		Sanjaya Kumar Vs Iqbal Ahamad	S.M. Manjunatha
14	O.S. 749/2018 (EVIDENCE) IA/1/2018		Narsimhamurthy Vs Gangamma	Harish Babu
15	O.S. 895/2018 (HEARING) IA/1/2018		G.C. Shobha Vs Angadi Rajanna	Shivabasappaa

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16	P and SC 11/2018 (HEARING)		Master R.K.G.M.M. Mahaswamiyavaru Vs Branch Manager	Master R.K.G.M.M. Mahaswamiyavaru
17	O.S. 586/2019 (Written statement and objection) IA/1/2019		Chandana. D Vs K.M. Devaraj	A. Govindraju
18	O.S. 883/2019 (EVIDENCE)		D.S. Shivalingappa alias Shivaligaiah Vs M.M. Raju	K.V. Vijay Kumar
19	EX 61/2020 (NOTICE)		Chikkathimmappa Vs T L Gangaraj	D Seenappa
20	O.S. 777/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		Kavyashree M Vs Ramaiah	Jayarangappa
Cases listed below are adjourned due to Covid 19				
21	O.S. 532/2014 (EVIDENCE) IA/1/2014	22-01-2021	Shobha Vs M.Obalaiah	B.Somashekar
22	O.S. 794/2015 (EVIDENCE)	22-01-2021	Gowdaiah Vs Lakkappa alies lakkaa	H.SBhasmangi Rudraiah
23	O.S. 1151/2015 (EVIDENCE) IA/1/2015	22-01-2021	Adaveeshaiah Vs Chittthaiah	S.R.Ramakrishnaiah
24	O.S. 389/2016 (EVIDENCE) IA/1/2016	22-01-2021	K.Pavithra Vs Kemparaju	V.Jagadish Kumar
25	O.S. 858/2016 (HEARING) IA/1/2016	22-01-2021	Sumalatha. D Vs Narasegowda	D.M.Lokesh
26	O.S. 863/2016 (EVIDENCE) IA/1/2016	22-01-2021	Pacha Sab Vs Farahat Ara Khanum	Inayath Ulla Khan
27	O.S. 934/2016 (EVIDENCE) IA/1/2016 IA/2/2016	22-01-2021	Chandrashekar.K Vs Parvin Taj	Muralikrishna
28	O.S. 964/2016 (EVIDENCE) IA/1/2016 IA/2/2016	22-01-2021	Rangappa Vs Panchayath Development Officer	All
29	O.S. 971/2016 (HEARING) IA/1/2016	22-01-2021	Lakshmamma Vs Kempaiah	C.Krishnaiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 777/2017 (EVIDENCE)	22-01-2021	Siddaraju Vs Ramakka	G.Nagaraj
31	O.S. 843/2017 (EVIDENCE) IA/1/2017	22-01-2021	G.Krishnappa Vs G.Lakshmamma	Lunkappa
32	O.S. 891/2017 (NOTICE)	22-01-2021	Canarabank Vs Manjunatha.K.R.	Jagadeeshappa
33	O.S. 1020/2017 (Objections)	22-01-2021	State Bank of India Vs V.Anand Kumar	Mohamed Afroze ahamed
34	O.S. 443/2018 (NOTICE)	22-01-2021	Shivakumar.M. Vs Mallesh.M.	Shivananda.S.P.
35	O.S. 449/2018 (EVIDENCE)	22-01-2021	Canara Bank S.M.E. Vs Pyarau Jan	Harish Babu.M.S
36	O.S. 515/2018 (EVIDENCE) IA/1/2018	22-01-2021	Mayannagowda K.C. Vs Ranganatha.R.	Ravi.G.H.
37	O.S. 539/2018 (EVIDENCE) IA/1/2018	22-01-2021	Shivanna.N.K. Vs Rajanna.N.K.	Narasimharaju.S.
38	O.S. 553/2018 (NULL) IA/1/2018	22-01-2021	Jayaramu.M.R. Vs Ramakrishnaiah	Shivaram.H.V.
39	O.S. 569/2018 (NOTICE) IA/1/2018 IA/2/2018	22-01-2021	Manjula.K.P. Vs The Commissioner	Veeranarayan.A.T.
40	O.S. 204/2019 (Written statement and objection) IA/1/2019	22-01-2021	Disha M Vs Chief Secretary	Syed Muzammil Pasha
41	EX 53/2019 (NOTICE)	22-01-2021	STATE BANK of INDIA Vs M/S Prakash Force	H. Rajanna
42	O.S. 420/2019 (summons to defendent) IA/1/2019	22-01-2021	Shashikala Vs Gangamma	Harinath Salai and associates
43	O.S. 442/2019 (summons to defendent) IA/1/2019	22-01-2021	Mohammed Azmathulla Vs Mahadevamma	M. Shahajabi
44	O.S. 534/2019 (AWAIT SUMMONS AND NOTICE) IA/1/2019 IA/2/2019	22-01-2021	Siddagangaiah Vs SPL. LAND ACQUISITION OFFICER	R.Basavaraju

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 625/2019 (NOTICE) IA/1/2019 IA/2/2019		Mangalamma Vs Lakshmipathi	T.G. Manjanna
2	O.S. 575/2020 (HEARING) IA/1/2020		Neelamma Vs Parvathamma	P Suresh
3	EX 62/2020 (NOTICE)		Shiva Shakthi Soudhardha Pattina Sahakari Niyamitha Vs T R Hemanth	Satheesh H
4	O.S. 737/2020 (Written statement and objection) IA/1/2020 IA/2/2020 IA/3/2020		Pradeepkumar H Vs The Commissioner	Ramakrishnaiah S R
5	O.S. 780/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		Mary Rajitha Kumari Vs Lazer Jaiveer	Dodda Mane Gopala Gowda
<u>11.00 AM to 02.00PM</u>				
6	O.S. 751/2018 (For Compliance of Section 89 of C.P.C) IA/1/2018 IA/2/2018		Pushpalatha Vs Chikkashanamma	K.C Rajanna
7	FDP 20/1999 (Issue Reminder)		Honnasettappa Vs Gangadharaiah	G.N. S.M.M.
8	FDP 6/2011 (HEARING)		Ramakrishnappa Vs Jayaramaih	GKR GSN -RNRG-KB-PSS
9	O.S. 334/2013 (Objections) IA/1/2013 IA/2/2013		Keshavamurthy Vs Janardhana	H.V. Ranganatha Reddy
10	O.S. 178/2014 (ARGUMENTS)		T.S.Manjunatha Vs T.M. Mohammed yusuf	K.S.Shivakumar
11	O.S. 84/2016 (NOTICE) IA/1/2016 IA/2/2016		Hanumanthaiah Vs N.Seetharama	Muralikrishna
12	O.S. 583/2016 (Cross of D.W)		Ranganath.D.R. Vs Ramaiah	T.G.Devaraju

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 481/2017 (HEARING)		H.N.Palakshamma Vs H.K.Sathyarayan	E.Hanumantharayappa
14	O.S. 625/2017 (EVIDENCE) IA/1/2017		Kathyayinamma Vs Lingappa	J.M.Mutharayappa
15	O.S. 315/2018 (EVIDENCE) IA/1/2018		V.B.Moras Vs Zareen Taj	Shivakumar.B.C.
PLNTF EVIDENCE				
16	O.S. 493/2017 (EVIDENCE) IA/1/2017		Thimmakka Vs Puttaraju	K.B.Anil

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 2434/2017 (FRAMING OF CHARGE OR PLEA)		M.Govindaraju alias Govindaiah Vs M.Srinivasa	Sajjid Ahamed
2	C.C. 4096/2017 (ARGUMENTS)		L.Gangadharaiah Vs Anil Gayakwab	S.R.Ramakrishnaiah
3	C.C. 4098/2017 (ARGUMENTS)		S.S.Varadaraju Vs Anil Gayakwad	S.R.Ramakrishnaiah
4	C.C. 4102/2017 (ARGUMENTS)		S.Dharmaiah Vs Anil Gayakwad	S.R.Ramakrishnaiah
5	C.C. 5356/2017 (ARGUMENTS)		Badarainath.T.J. Vs Gangadhara	G.Sathyanarayana Reddy
6	C.C. 6497/2017 (HEARING)		Kyathasandra Police Station Vs Sagar P.S.	
7	C.C. 1818/2018 (warrant to accused)		Linganna.M. Vs Shivanna.K.C.	Somashekhara B
8	C.C. 3351/2018 (Balance)		Arpitha Agro Industries Vs Ganesh Traders	N H Honnappa
9	C.C. 5738/2018 (FOR PLEA)		Leelavathi.M. Vs Gangamma.K.	Renukesha.C.
10	C.C. 101/2019 (cross of pw)		H.R.Nagaraju Vs N.Krishna Murthy	Satheesh.H.
11	C.C. 1619/2019 (EVIDENCE)		M.V. Nagaraju Vs Roopa Prasanna Kumar	Nagabhushan H.M.
12	C.C. 5525/2019 (FOR PLEA)		Ramachandra. B.S Vs Hanumantharayappa	K. Basavaraju
13	P.C.R. 321/2020 (SWORN STATEMENT)		Theertha Kumari Vs Kumbaiah D B	L Narasimhamurthy
14	P.C.R. 473/2020 (SWORN STATEMENT)		Janardhan T S Vs Kavya Y B	Srinivasamurthy
15	P.C.R. 475/2020 (SWORN STATEMENT)		T G Nagesh Vs Satheesha S	Santhosh

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	P.C.R. 553/2020 (FIRST HEARING)		G S Shashibhushan Vs Abbas H A	Shivananjappa P
11.00 AM to 02.00PM				
17	C.C. 4278/2012 (EVIDENCE)		State By Kyathsandra P.S Vs Sayed Ahamed	A.P.P
18	C.C. 4280/2012 (EVIDENCE)		State By Kyathsandra P.S Vs Sayed Ahamed	A.P.P
19	C.C. 4373/2012 (NOTICE)		State By Kyathsandra P.S Vs Syad Ahamad	A.P.P Asma Kouser
20	C.C. 2802/2013 (EVIDENCE)		Kyathasandra Police Vs Syed Ahamed @ Syed	A.P.P.
21	C.C. 3097/2013 (EVIDENCE)		Kyathasandra Police Vs Syed Ahamed @ Syed	
22	C.C. 4511/2013 (ARGUMENTS)		P.B.Narasimhamurthy Vs V.Govindaiah	
23	C.C. 4205/2013 (EVIDENCE)		Kyathasandra police Vs Syed Ahamad @ Syed Bhashasab	APP
24	C.C. 2554/2016 (HEARING)		Kamala Guler Vs Shobha.B.S.	B.L.Chandrashekar
25	C.C. 2428/2018 (cross of pw)		Madhu.N. Vs Ravikumar.T.R.	Ramesh Babu T R
26	C.C. 4232/2018 (cross of pw)		Bhagya.K.N. Vs Manjula	Thimmaiah.M.
27	C.C. 5983/2018 (DEFENCE EVIDENCE)		Srinivasamurthy.B Vs Satish	Prabhakara.D.
28	C.C. 4581/2019 (BODY WARRANT)		Narayana. H Vs P. Devaraj	Satheesh. H
Cases listed below are adjourned due to Covid 19				
29	C.C. 5560/2014 (summons to accused)	23-02-2021 (02.45 PM to 05.45PM)	k.S.Pandith Vs N.Saroja	
30	C.C. 6135/2014 (summons to accused)	23-02-2021 (02.45 PM to 05.45PM)	D.Nagappa Vs H.R.Venkatesh	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	P.C.R. 716/2019 (SWORN STATEMENT)	23-02-2021 (11.00 AM to 02.00PM)	Parashuramaiah Vs Venugopal	N.K. Naveen Kumar
32	Crl.Misc.(DVA) 15/2013 (SUMMONS)	23-02-2021	P. Padmini Priya Vs N. Sundar	B.C. Shivakumar
33	C.C. 126/2017 (summons to accused)	23-02-2021	Vijay Kumar.M. Vs Kemparaju.H.G.	M.Sudheendrakumar
34	C.C. 3524/2017 (warrant to accused)	23-02-2021	A.S.Vijayakumar Vs K.B.Basavaraju	K.C.Venkatesh
35	Crl.Misc. 591/2017 (STEPS)	23-02-2021	Assistant Commissioner of Commercial Taxes Vs T.M.Vinay	
36	C.C. 4094/2017 (warrant to accused)	23-02-2021	Mangala Vs Rehamathulla Sharif	Y.S.Renukaprasad
37	C.C. 6309/2017 (warrant to accused)	23-02-2021	Mahabaleshwara R.Bhat Vs Ilangovan.S.	Girish
38	C.C. 93/2018 (warrant to accused)	23-02-2021	Yogish T.S. Vs Vishwanath Nimbali alias V.S.Nimbali	
39	C.C. 94/2018 (summons to accused)	23-02-2021	Siddaraju Vs Murugan	P.V.Manjunatha
40	C.C. 260/2018 (warrant to accused)	23-02-2021	Hemavathi Orthopaedic and Trauma centre Vs T.N.Ravikumar	
41	C.C. 1819/2018 (warrant to accused)	23-02-2021	Shivashakthi Souhardha Pattina Sahakari Niyamitha Vs M.B. Gangappa	Satheesh H
42	C.C. 2446/2018 (warrant to accused)	23-02-2021	Aruna Hospital Vs G.B. Aradya	K.C Rajanna
43	Crl.Misc. 401/2018 (EVIDENCE)	23-02-2021	Narayanappa Vs The Deputy Tahsildar	Nagabhushan K.M.
44	C.C. 3363/2018 (warrant to accused)	23-02-2021	H.N.Narayana Vs K.Kissan Mandanna	Shivabasappa

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
45	C.C. 3370/2018 (summons to accused)	23-02-2021	Venkataramana Vs Dr.Manjunath	Ramesh Babu T R
46	C.C. 3552/2018 (summons to accused)	23-02-2021	Raghu.M. Vs Jayaramaiah	Ansar Pasha M
47	C.C. 4236/2018 (summons to accused)	23-02-2021	Mohan Kumar.P.K. Vs Raghunath	Shivakumar.K.S.
48	C.C. 4465/2018 (summons to accused)	23-02-2021	Siddaraju Vs B.R.Loksha	P.V.Manjunath
49	C.C. 4988/2018 (warrant to accused)	23-02-2021	Gopalaswamy.K.L. Vs Khaleemulla.T.S.	Bendre Kumar T
50	C.C. 4989/2018 (summons to accused)	23-02-2021	Balaramasetty Vs Sham Sunder Gulab Rao Dongre	N.Basavaraju
51	C.C. 4990/2018 (summons to accused)	23-02-2021	Balaramasetty Vs Sham Sunder Gulab Rao Dongre	N.Basavaraju
52	C.C. 5742/2018 (summons to accused)	23-02-2021	K Subba Reddy Vs Manjunatha R	Siddappa K
53	C.C. 6098/2018 (summons to accused)	23-02-2021	Madhukar.C.T. Vs Ramachandra.R.K.	Manjunath.T.N.
54	C.C. 6117/2018 (summons to accused)	23-02-2021	New Extension Police Station Vs Anil Kumar	NEPS PS
55	C.C. 6300/2018 (warrant to accused)	23-02-2021	Kyathasandra Police Station Vs Govindaraju	Kyathasandra PS
56	C.C. 6309/2018 (warrant to accused)	23-02-2021	Mr.Shiva Rudraiah Vs Ramakrishnaiah	Suresh.S.
57	C.C. 115/2019 (warrant to accused)	23-02-2021	B.S. Siddegowda Vs Venkatesh	Satheesh H
58	C.C. 209/2019 (summons to accused)	23-02-2021	Shiva Rudraiah Vs Ramakrishnaiah	Suresh S
59	C.C. 291/2019 (STEPS)	23-02-2021	Krishnappa.O.C. Vs Narasimhamurthy.R.C.	K.C Rajanna
60	C.C. 966/2019 (summons to accused)	23-02-2021	Shilpa Toshiniwal Vs T.S. Kallemulla	Gururaja

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
61	C.C. 1098/2019 (summons to accused)	23-02-2021	S.A.Fianance Vs Vassem Khan	T.R.Chikkarangamma
62	C.C. 1234/2019 (warrant to accused)	23-02-2021	The Chief Executive Officer/Manager Vs Ramesh H.D.	Ranganathreddy H V
63	C.C. 1235/2019 (warrant to accused)	23-02-2021	The Chief Executive Officer/Manager Vs B.G. Venkatesh	Ranganathreddy H V
64	C.C. 1354/2019 (warrant to accused)	23-02-2021	Saroj Agro Industries Vs T.N. Mallikarjuna Setty	C.N.Hanumantharaju
65	C.C. 1984/2019 (summons to accused)	23-02-2021	Radhesha.K.R Vs Shekar Shetty.V	Mohamed Afroe ahamed
66	C.C. 2381/2019 (summons to accused)	23-02-2021	M/s Biltech Building Elements Ltd., Vs B. Vemareddy	Manjunatha T.H.
67	C.C. 2386/2019 (warrant to accused)	23-02-2021	H.S. Ravi Shankar R/by his SPA Holder Suraj S. Vs Lokesh	Gurunanjegowda H.M.0
68	C.C. 2466/2019 (warrant to accused)	23-02-2021	Narasimhamurthy A.L. Vs Renukamma K.C.	B.S.Jayashankar
69	C.C. 2544/2019 (warrant to accused)	23-02-2021	Bharathi H.M Vs Snehalatha	B Sathish
70	C.C. 2545/2019 (warrant to accused)	23-02-2021	Bharathi H.M Vs M.K. Nanjaiah	B Sathish
71	C.C. 2588/2019 (warrant to accused)	23-02-2021	Bharathi M Vs Bahubali	B Sathish
72	C.C. 3087/2019 (warrant to accused)	23-02-2021	N.S. Honneshkumar Vs Sree Gangadara Swamigalu	Shankaraiah. R
73	C.C. 3555/2019 (summons to accused)	23-02-2021	Mahesh B.R. Vs Raveesh	Eshwar P.C.
74	C.C. 3556/2019 (warrant to accused)	23-02-2021	H. Mahesh Vs Devaraju G.H.	Eshwar P.C.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
75	C.C. 3563/2019 (warrant to accused)	23-02-2021	T.D. Rajanna Vs Shivanna	G Sreepati
76	C.C. 4119/2019 (warrant to accused)	23-02-2021	Rangashamaiah Vs Shivakumar S.S.	Cheluvaraj
77	C.C. 4311/2019 (summons to accused)	23-02-2021	Saroj Agro Industries Vs V Suresh	C N Hanumantharaju
78	C.C. 4479/2019 (STEPS)	23-02-2021	Sowbhagyamma Vs Mahadevaiah	S. Ramesh
79	C.C. 4533/2019 (warrant to accused)	23-02-2021	V. Sudeep Vs Meera Moenuddin	Usha P
80	C.C. 4641/2019 (warrant to accused)	23-02-2021	Manjunatha Vs Dinesh Savadi	Ananda S.N.
81	C.C. 4818/2019 (summons to accused)	23-02-2021	P.U. Sudarshan Murthy Vs Narayanappa	Syed Muzammil Pasha
82	C.C. 4819/2019 (summons to accused)	23-02-2021	P.U. Sudarshan Murthy Vs Narayanappa	Syed Muzammil Pasha
83	C.C. 4997/2019 (summons to accused)	23-02-2021	Lakshmaiah K N Vs Chethan K	Ganesh Prasad K
84	C.C. 5001/2019 (summons to accused)	23-02-2021	T.P. Ravi Kumar Vs Ravi Prakash	Shivananjappa
85	C.C. 5213/2019 (summons to accused)	23-02-2021	Sri. Shivashakthi souhardha pattrinna Sahikari Niyamiths Vs Narasappa	Satheesh
86	C.C. 5215/2019 (EVIDENCE)	23-02-2021	Vasanth Kumar. V Vs Vijayalakshmi. B.L	M.B. Chethan Kumar
87	C.C. 5219/2019 (EVIDENCE)	23-02-2021	N.K. Venkatesh Vs S. Ananda	K. Basavaraju
88	C.C. 5249/2019 (warrant to accused)	23-02-2021	Nirmala D.S Vs Shashikala A.D	Govindaraju K.H
89	C.C. 5250/2019 (warrant to accused)	23-02-2021	T.K. Rakshith Vs Srinivasas. N	Naveen Kumar. N

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
90	C.C. 5369/2019 (warrant to accused)	23-02-2021	Bhagyamma Vs Sumanth Prabhu	G.S. Ramesha
91	C.C. 5522/2019 (warrant to accused)	23-02-2021	Nijaguna Vs Hemavathi. S	G.L. Narendra Babu
92	C.C. 5523/2019 (warrant to accused)	23-02-2021	Nijaguna Vs Hemavathi. S	G.L. Narendra Babu
93	P.C.R. 271/2020 (SWORN STATEMENT)	23-02-2021	B Ravi Vs Arun Alias Arun Kumar	Lunkappa
94	P.C.R. 392/2020 (SWORN STATEMENT)	23-02-2021	K C Basavaraju Vs Yashavanth B	Manjunatha S
95	P.C.R. 393/2020 (FIRST HEARING)	23-02-2021	Shalimar Distributor Vs Lakshmi Venkateshwara Enterprises	Shivalingaraju
96	P.C.R. 471/2020 (SWORN STATEMENT)	23-02-2021	M V Manjesh Vs Annapoorna M N	Girish V
97	P.C.R. 472/2020 (SWORN STATEMENT)	23-02-2021	Wajid Pasha Vs Nazir Alias Nasir Ahammed	S Shankar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	O.S. 64/2020 (For Compliance of Section 89 of C.P.C) IA/1/2020		M/S. Fitwel Tools and Forgings Pvt Ltd Vs Fitwel Tools and Forging Karmikara Sangha	M.K. Subramanya
2	O.S. 676/1999 (HEARING)		Lakshamma Vs Ajjagangaiah	R.K.G.M.M. E.H.
3	O.S. 689/2007 (ARGUMENTS)		Prakash murthy Vs K.S. Rajashekaraiiah	S.B. T.N.R.
4	O.S. 489/2010 (HEARING)		Fazilithunnisa Vs Shaik mohamed	GSA
5	O.S. 234/2015 (ORDERS) IA/1/2015		R.Nagendra Vs M.Suresh Babu	M.S,Harushbabu
6	O.S. 180/2020 (HEARING) IA/1/2020		Kamamma Vs Chandramma	Ramesh S
7	O.S. 181/2020 (HEARING) IA/1/2020		Doddaiah Vs Chandramma	Ramesha.S
8	O.S. 182/2020 (HEARING) IA/1/2020		Rangamma Vs Chandramma	Ramesha.S
9	O.S. 183/2020 (HEARING) IA/1/2020		C Vishwanatha Vs Chandramma	Ramesha.S
10	O.S. 184/2020 (HEARING) IA/1/2020		Shanthamma Vs Chandramma	Ramesha.S
11	O.S. 185/2020 (HEARING) IA/1/2020		Shanthamma Vs Chandramma	Ramesha.S
12	O.S. 186/2020 (HEARING) IA/1/2020		Chidananda Vs Chandramma	Ramesha.S
13	O.S. 187/2020 (HEARING) IA/1/2020		T M Nanajaraju Vs Chandramma	Ramesha.S
14	O.S. 188/2020 (HEARING) IA/1/2020		Doddaiah Vs Chandramma	Ramesha.S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 203/2020 (Objections) IA/1/2020		Altaf Khan Vs SalmaTarannum	Srinivasamurthy NH
16	O.S. 224/2020 (HEARING) IA/1/2020		Manjunatha T R Vs Chandramma	Ramesha.S
17	O.S. 225/2020 (HEARING) IA/1/2020		R Rangaswamaiah Vs Chandramma	Ramesha.S
18	O.S. 226/2020 (HEARING) IA/1/2020		Chikkaswamaiah Vs Chandramma	Ramesha.S
19	O.S. 231/2020 (HEARING) IA/1/2020		R Rangaswamaiah Vs Chandramma	Ramesha.S
20	O.S. 232/2020 (HEARING) IA/1/2020		Siddappa Vs Chandramma	Ramesha.S
21	O.S. 233/2020 (HEARING) IA/1/2020		Siddappa Vs Chandramma	Ramesha.S
22	O.S. 379/2020 (LIST OF WITNESS AND DOCUMENTS) IA/1/2020		Hameed Ulla Khan Alias Kabeer Khan Vs K H Kumar	Inayath ulla Khan
23	O.S. 419/2020 (Objections) IA/1/2020		Gangamma Vs K M Srinivasa	Ramakrishnaiah S R
Cases listed below are adjourned due to Covid 19				
24	O.S. 7/2013 (Objections)	06-03-2021	Uma Vs Rudraiah	D.A.Rajesh Guptha
25	O.S. 54/2013 (EVIDENCE) IA/1/2013	06-03-2021	Govindaraju Vs Karibasavaiah	Lakshminarayana
26	O.S. 124/2013 (Objections) IA/1/2013	06-03-2021	Rudraiah. T.R. Vs Basavaraju	G.B. Ravi Shankar
27	O.S. 163/2014 (Objections) IA/1/2014	06-03-2021	Bebijan Vs Mumtazunnisa	K.F.Inayathulla sharief

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
Cases listed below are adjourned due to Covid 19				
1	C.C. 149/2018 (Cross of P.W)	11-02-2021	N.Basavaraju Vs B.S.Kalavathi	G.Krishnaiah
2	C.C. 1741/2018 (EVIDENCE)	11-02-2021	K.G.Nagaraju Vs Shivasharna Yalagi	S.R.Abhinay
3	C.C. 2460/2018 (Cross of P.W)	11-02-2021	Mandara.B.L. Vs Nagaraju	Umesh.G.C.
4	C.C. 1784/2019 (warrant to accused)	11-02-2021	T.G.Ramachandra Rao Vs B.S.Paramesh	H M Anantha Kumariah
5	C.C. 1787/2019 (STEPS)	11-02-2021	B.H. Manjaiah Vs chanrappa	K.S. Shivakumar
6	C.C. 1789/2019 (Await Report)	11-02-2021	Rajanna Doddaiah Vs Rakesh	Thippeswamy G.M.
7	C.C. 1792/2019 (warrant to accused)	11-02-2021	M/s Cool All Refrigeration Tecq. Vs Anilkumar A.S	N. Ramanjana Reddy
8	C.C. 1794/2019 (warrant to accused)	11-02-2021	Bhagyalakshamma Vs Krishnappa	B.C.Shivakumar
9	C.C. 1795/2019 (For Classification)	11-02-2021	Hanumanthe Gowda Vs L.Mohan kumar	T.N.Gururaj
10	C.C. 2234/2019 (cross of pw)	11-02-2021	H.P. Natesh Vs Jayaram	Madhusudan S.K
11	C.C. 2236/2019 (SUMMONS)	11-02-2021	Venkatesh.G. Vs Himayun Chand Pasha	D.Seenappa
12	C.C. 2237/2019 (SUMMONS)	11-02-2021	A.Manjula Vs A.Manjula	M.R.Janardhan
13	C.C. 2244/2019 (SUMMONS)	11-02-2021	Smt. N.G. Sujatha Vs Vijayaraghavan	T.R. Ramesh Babu
14	C.C. 2255/2019 (warrant to accused)	11-02-2021	Devaraju.M.S. Vs T.S.Jyothish	K.S.Shivakumar
15	C.C. 2257/2019 (warrant to accused)	11-02-2021	Shakunthala Vs Manohar.K.	Chandrashekhar.N.M.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	C.C. 2606/2019 (SUMMONS)	11-02-2021	Rangaraju.C.V. Vs Harish.B.R.	S.N.Ananda
17	C.C. 2607/2019 (warrant to accused)	11-02-2021	T.K.Rakshith Vs Venkatesh.H.R.	C.Suresh Kumar
18	C.C. 2608/2019 (Await Report)	11-02-2021	Panchalingaiah Vs Shivashankar	C.N. Hanumantharaju
19	C.C. 2609/2019 (SUMMONS)	11-02-2021	Praneetha Suresh Vs J. Vikram	D.A. Rajesh Guptha
20	C.C. 2814/2019 (summons to accused)	11-02-2021	Gangaddhar.S. Vs Raghu.R.	S.N. Jagadeesh
21	C.C. 3167/2019 (STEPS)	11-02-2021	M/S. Shriram Transport Finance Co. Ltd Vs Hanumantharaju	Ganesh Prasad. K
22	C.C. 3172/2019 (SUMMONS)	11-02-2021	Rangaraju.C.V. Vs Kumar.H.M.	S.N.Ananda
23	C.C. 3380/2019 (SUMMONS)	11-02-2021	Radhakrishna Reddy G Vs Sridevi B	Jagadeesh K.M.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	C.C. 611/2005 (APPEARANCE OF ACCUSED)		A.L.Jagannath Vs C.C.Rameshabau	HMN BP
2	C.C. 525/2016 (EVIDENCE)		Gangadhara. C.V Vs Thair Mohiddin	R.Priyadarshini
Cases listed below are adjourned due to Covid 19				
3	C.C. 2051/2008 (APPEARANCE OF ACCUSED)	30-01-2021	Sacred Heart credit Co- operative society, Horapet, Tumkur by its Manager Vs Siraj Uddin	VAK VAK
4	C.C. 1619/2008 (warrant to accused)	30-01-2021	Sacred Heart Credit Co- op.Society Ltd Vs Murthy	V.A.Kavitha

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 436/2012 (Objections) IA/1/2012		Kaleesuwari RefineryP Ltd Vs Subramanya	T.R.Rajendre Prasad M.S.K.
2	O.S. 156/2014 (HEARING) IA/1/2014 IA/2/2014		S.R.Ganesh Vs Puttarangaiah	K.C.RAJANNA
3	O.S. 215/2016 (Addl.WST) IA/1/2016 IA/2/2016		T.R.Rangaswamy Vs Abdul Khadar	
4	O.S. 437/2019 (HEARING) IA/1/2019 IA/2/2019		Shruthi S.N Vs Sharadamma	K.C. Venkatesh
5	O.S. 547/2019 (HEARING) IA/1/2019		Muddaiah Vs Chikkanna alias Chikkegowda	Chandrappa. H
6	Civil Misc 23/2019 (For amendment)		Srinivas Vs Akkajamma	Venkatesh
7	O.S. 658/2019 (HEARING) IA/1/2019 IA/2/2019		Thirumalaiah Vs The Tahasildar	S. Puttarajanna
8	O.S. 748/2019 (HEARING) IA/1/2019		Fayaz Ahamed Vs C. B. Rajamma	T.R. Ramesh Babu
9	O.S. 432/2020 (summons to defendent) IA/1/2020		Nagarajappa Vs Shivarudrappa	T H Lokesh
10	O.S. 506/2020 (ORDERS) IA/1/2020		Gayatri Devi S C Vs N Panchakshrayya	Yedeyurappa
11	O.S. 507/2020 (ORDERS) IA/1/2020		Honnasidappa Vs Gowramma	Yedeyurappa
12	O.S. 599/2020 (summons to defendent) IA/1/2020 IA/2/2020		T Dasappa Vs Harish	B K Prabhuswamy
<u>11.00 AM to 02.00PM</u>				
13	O.S. 555/2001 (NOTICE)		Nagappa Vs Errappa	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 617/2008 (NOTICE)		Shivayogi Siddaramaswamigalu Vs Hanumakka	HSBR Ck
15	O.S. 986/2008 (cross of dw)		Abdul Azeer Vs The secretary	KSJ RNRJ
16	O.S. 537/2010 (ARGUMENTS)		Ramaiah Vs M.L. Narasimhamurthy	
17	O.S. 755/2010 (cross of dw)		Abdul Azeer Vs Narasimha Murthy	K.S.S. N.B.
18	O.S. 162/2012 (EVIDENCE)		Rudraradhya Vs The Secretary	
19	O.S. 746/2012 (For amendment) IA/1/2012		Smt. Radhamma @ Pushpalatha GR Vs Ranganathaiah	R.Premkumar
20	O.S. 840/2012 (cross of pw) IA/1/2012		Kadaramma Vs Balaiah	G.B.Ravishankar
21	O.S. 1138/2012 (Written statement and objection) IA/1/2012 IA/2/2012		D.T.Kempaiah Vs Gangamma	SPG Associates
22	O.S. 1402/2012 (cross of pw) IA/1/2012		K.R.Ravikumar Vs Smt. Umadevi	R.Premakumar
23	O.S. 177/2014 (EVIDENCE) IA/1/2014		N.V.Umadevi Vs Lakshamma	RNRG
24	O.S. 492/2017 (EVIDENCE) IA/1/2017		Jayanna Vs K.R.Susheelamma	Giresh. H.V.
25	O.S. 892/2017 (EVIDENCE) IA/1/2017		Gangamma Vs Nataraju.V.G.	G.Shashidhara
26	O.S. 898/2017 (EVIDENCE) IA/1/2017		Gundanna Vs Chikkahanumaiah	N.Mohammed Akbar
27	O.S. 138/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		A.Susheela Vs The Manager	Renukprasad.Y.S.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	O.S. 241/2018 (cross of pw) IA/1/2018		K.S.Raveeshaiah Vs G.S.Shivanandaiah	S.Shankar
29	O.S. 320/2018 (EVIDENCE)		Chennabasavaiah Vs The Chief Secretary	Basavaraj.N.
30	O.S. 510/2018 (EVIDENCE) IA/1/2018		Siddalingaiah Vs Siddaiah	Syed Muzammil Pasha
31	O.S. 522/2018 (EVIDENCE)		Ahmed Jan.K.S. Vs Srinivasa Rao	Thimmaiah.M.
32	EX 103/2018 (HEARING)		Deepak Vs Lakshmiddevamma	Siddappa.K
33	O.S. 896/2018 (HEARING) IA/1/2018 IA/2/2018		Vidhyarani Vs The Commissioner	Ranganathreddy H V
34	O.S. 937/2018 (cross of pw) IA/1/2018		Nagarathna Vs Veeramma	Ramesh Babu T R
35	O.S. 95/2019 (EVIDENCE) IA/1/2019		Venkatamma Vs Venkatesh	Hemasudha Reddy
36	O.S. 415/2019 (FOR SETTELEMENT)		Chikkaganganna Vs Chandraiah	Sadashivaiah. B
37	O.S. 587/2019 (EVIDENCE) IA/1/2019		Chikkaramaiah Vs Doddaramaiah	L.Narayana
38	O.S. 643/2020 (HEARING) IA/1/2020		Padmamma Vs Ganganarasaiah	Vedamurthachar G
39	O.S. 749/2020 (SUMMONS)		Lakshamaiah Vs D Suresh	B R Devaraju
40	O.S. 757/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		Padma K Vs Manjunath	Ashalatha